

(ब) और (ग) . 96 हाउन और 97 अय गाड़ियों में नियमित रूप से एक अतिरिक्त सवारी दिब्बा लगाने के लिए स्थान उपलब्ध न होने के कारण मारवाड़ और बाड़मेर के बीच इन गाड़ियों में एक बू वान चलाना परिचालनिक दृष्टि से व्यावहारिक नहीं है । इसके अलावा, लूनी में, जहां पर यह दिब्बा बदलना पड़ेगा, उपलब्ध समय भी पर्याप्त नहीं है ।

Working of Calcutta Port

4334. SHRI S. M. KRISHNA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the users of Calcutta Port have doubts about the ability of the newly formed Operation Committee to cure the disease affecting the operations of the port; and

(b) if so, what long-term measures Government propose to take to improve the effective and efficient working of Calcutta port?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VBERENDRA PATIL): (a) and (b). None of users of the Calcutta Port has expressed any doubt to the Calcutta Port Trust's Management about the ability of the Operation Committee to bring about improvements in the Port. However, modernisation schemes like replacement/acquisition of cranes, tractors, locomotives, hydraulic engines, dredgers tugs etc. are proposed to be taken up during the Sixth Five Year Plan to improve the efficiency of the port's operations.

Language test for Doctors outside E.E.C. in Britain

4335. SHRI CHINTAMANI JENA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Indian Medical Association and the Overseas Doctors Association have

condemned the British Government's decision to continue the language test for doctors from outside the European Economic Community countries, including those from India; and

(b) if so, the reaction of Indian Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) and (b). The Government of India have no information in the matter.

Micro Wave Teleprinters

4336. SHRI MATILAL HASDA: Will the Minister of RAILWAYS be pleased to state:

(a) whether while deploying the wireless Operators on Micro Wave Teleprinters on Southern Railway, an agreement was reached between the organised labour and the administration that the teleprinter links operated by Wireless Operators will be taken over by the signallers as and when the wireless operators retire;

(b) whether seven circuits were allotted for Wireless Operators Madras while introducing Micro Wave Teleprinters;

(c) whether about 15 wireless operators have retired at Madras since 15-11-1969 and posts have not been filled up due to shrinkage of cadre and ban on recruitment;

(d) whether the same seven links are operated by Wireless Operators since 15th November, 1969 till date at Madras even though the strength is now only 50 per cent of what existed while introducing the Micro Wave teleprinters;

(e) whether the wireless operators at Madras are forced to work on more than two circuits daily; and

(f) if so, the reasons for not taking over links from wireless operators by the operating branch?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN

THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) No.

(b) and (c). Yes.

(d) 7 links continue to be operated by the Wireless Operators.

(e) No.

(f) 3 teleprinter circuits have already been taken over by the Operating Department.

Memorandum from Willingdon Hospital Workers Union

4337. **SHRI M. ISMAIL:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have received a memorandum dated 11th June, 1980, from Willingdon Hospital Workers' Union, New Delhi;

(b) if so, the salient features thereof;

(c) the steps taken by Government to redress the grievances; and

(d) whether Government are considering the question of payment of wages of strike period to Willingdon Hospital workers?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Yes. However, the memorandum is dated 18-6-80.

(b) These are: (i) Grant of Selection Grade to all categories of Staff (ii) Allotment of staff quarters near the Hospital (iii) Creation of channel of promotion (iv) Increase in Uniform and Washing allowance for nurses and Gr. 'D' staff, etc., etc.;

(c) The demand, as covered by the relevant Government instructions, have been met in accordance with those instructions. Meetings have been taken by Medical Superintendent and Director General of Health Services with the representatives of the em-

ployees so as to settle remaining demands amicably keeping in view financial constraints.

(d) No.

Introduction of Dombivali Local in Maharashtra

4338. **SHRI R. K. MHALGI:** Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the 'Kulkarni Committee' appointed by the then Railway Minister in 1972 had recommended the introduction of Dombivali Local in District Thane, Maharashtra;

(b) what are other recommendations of the Kulkarni Committee;

(c) the decision/action taken with regard to the recommendations of the committee; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) to (d). The Committee had made the following recommendations:—

(i) Retention of the existing facilities of booking of goods to Dombivali station and provision of temporary cover to serve the purpose of the goods shed.

(ii) Improved ticket booking facilities.

(iii) Halts to all fast locals at Dombivali.

(iv) Provision of terminal facilities at Dombivali for suburban trains.

(v) Provision of halts to Pune and Bhusaval Passenger trains at Dombivali.

Of these, the recommendation under item (i) (ii) and (iii) have since been implemented.

However provision of terminal facilities at Dombivali for suburban train